

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2017 &
IA NOS. 572 & 621 OF 2017**

Dated: 17th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Simran Wind Project Limited
Vs.**

.... Appellant(s)

**Tamil Nadu Generation and Distribution Corporation Limited Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-1

ORDER

Issue notice to the Respondents returnable on 21.09.2017.
Mr. Vallinayatam takes notice on behalf of Respondent No.1. Dasti, in
addition, is permitted.

List the matter on **21.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt